

Court – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 42 of 2013

Dated : 3rd October, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s Bharti Hexacom Ltd. Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s): Mr. Anand K Ganesan

**Counsel for the Respondent(s): Mr. Bipin Gupta for R-2
Mr. R.K. Mehta &
Mr. Antaryami Upadhyay for R-1**

ORDER

Post the matter before the Special Bench on **01.11.2013** for
hearing.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/ak